

आयकर अपीलिय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "SMC" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य के समक्ष
BEFORE: HON'BLE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER

आयकर अपील सं./ITA No. 577/JP/2019
निर्धारण वर्ष/Assessment Year : 2010-11.

Shri Kishan Lal Meena, U.I.T. Bhagat Singh Circle, Alwar.	बनाम Vs.	The Income Tax Officer, Ward 1(2), Alwar.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No. ALJPM 4350 M		
अपीलार्थी/ Appellant		प्रत्यर्थी/ Respondent

निर्धारिती की ओर से/ Assessee by : Shri Ram Prasad Jat, ITP

राजस्व की ओर से/ Revenue by : Shri Pradyuman Singh, Inspector.

सुनवाई की तारीख/ Date of Hearing : 13/09/2022
उदघोषणा की तारीख/Date of Pronouncement: 15/09/2022

आदेश/ ORDER

PER: SANDEEP GOSAIN, J.M.

This appeal by the assessee is directed against the order dated 28.02.2019 of Id. CIT (A), Alwar for the assessment year 2010-11.

2. At the time of hearing, the Id. Counsel for the assessee submitted letter dated 12.09.2022 stating that the assessee wants to withdraw this appeal and, therefore, requested to permit the assessee to withdraw the present appeal. The Id. D/R has raised no objection if the appeal of the assessee is dismissed as withdrawn. Accordingly, the appeal of the assessee is dismissed as withdrawn.

3. In the result, appeal of the assessee is dismissed.

Order pronounced in the open court on 15/09/2022.

Sd/-

(संदीप गोसाईं)

(SANDEEP GOSAIN)

न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur

दिनांक / Dated:- 15/09/2022.

Das/

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Shri Kishan Lal Meena, Alwar.
2. प्रत्यर्थी / The Respondent- The ITO Ward – 1(2), Alwar.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File {ITA No. 577/JP/2019}

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar